

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:3055  
ANSWERED ON:31.07.2014  
POWER PROJECTS IN MAHARASHTRA  
Chavan Shri Ashok Shankarrao

**Will the Minister of POWER be pleased to state:**

(a) the details of the power projects which have been found to be viable for construction in Maharashtra; and

(b) the present status of these projects and the steps being taken by the Government for early clearance and commissioning of such power projects of National Thermal Power Corporation Limited (NTPC) in the State?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PIYUSH GOYAL )

(a) & (b) : After the enactment of Electricity Act, 2003, Techno-Economic- Clearance (TEC) of Central Electricity Authority (CEA) is not required for Thermal Power Projects. As such, proposals for setting up of Thermal Power Projects are not being received in Central Electricity Authority (CEA) under the Ministry of Power. No Detailed Project Report (DPR) of any Hydro Power Project that required concurrence of CEA as per the extant regulations was received in CEA for Examination/Concurrence for the State of Maharashtra during the 11th & 12th Five Year Plan period.

The details of power projects which are under construction in the State of Maharashtra, including the power projects of NTPC, are at Annex.

The following steps have been taken by Ministry of Power, Government of India for timely completion of power projects:

1. Central Electricity Authority (CEA) is monitoring the progress of construction of the power projects through frequent site visits and interaction with the developers and equipment suppliers. In addition, CEA holds review meetings periodically with the developers and other stakeholders and identifies issues critical to commissioning of projects and helps in resolving them.

2. A Power Project Monitoring Panel (PPMP) has been set up by the Ministry of Power for independent monitoring of Thermal and Hydro Generation projects targeted for commissioning during the 12th Plan and beyond along with the associated transmission system.

3. Regular reviews are undertaken by the Ministry of Power at various levels including Ministry of Heavy Industries, Planning Commission and Cabinet Secretariat to identify the problem areas and facilitate faster resolution of inter-ministerial and other outstanding issues.